

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 145/AT/2026

Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for Rs. 3.39/kWh in respect of 1 MW (4x250 kW) Surface Hydrokinetic Power Project to be established in Nangal Hydrel Channel, downstream of Kotla Hydro Power Station, BBMB for period of 40 years seeking adoption of tariff discovered through a transparent, competitive bidding process.

Petitioner : Bhakra Beas Management Board (BBMB)

Respondents : MACLEC Technical Project Laboratory Pvt. Ltd. (MTPLPL) and Ors.

Date of Hearing : **25.3.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Shubham Arya, Advocate, BBMB.
Ms. Poorva Saigal, Advocate, BBMB
Ms. Kaavya Madan, Advocate, BBMB

Record of Proceedings

Learned counsel for the Petitioner, BBMB, submitted that the present Petition has been filed seeking the adoption/ approval of tariff for the 1MW (4x250 kW) Power from surface Hydrokinetic Power Project for 40 years under Renewable Energy Service Company ('RESCO') mode at a tariff of Rs. 3.39/kWh determined through a competitive bidding conducted by BBMB after issuing the tender document on 23.5.2025. Learned counsel further submitted that since there is no specific guideline issued by the MoP/ MNRE for the Hydrokinetic Power Projects, the Petitioner had issued the tender document in terms of the CVC Manual for procurement of works as well as the provisions of the CEA, MNRE guidelines for hydro-based RESCO models.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed as under:

- (a) Admit and issue notice to the Respondents, subject to just exceptions.
- (b) The Respondents to file their respective replies, if any, within two weeks, with a copy to the Petitioner, who may file its rejoinder within a week thereafter.

3. The Petition will be listed for the hearing on **16.4.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)